

31

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 120/397-398, 58-59, 235(2), 237(b)/NCLT/AHM/2016 (New)
CP No. 24/397-398, 58-59, 235(2), 237(b)/CLB/MB/2016 (Old)**

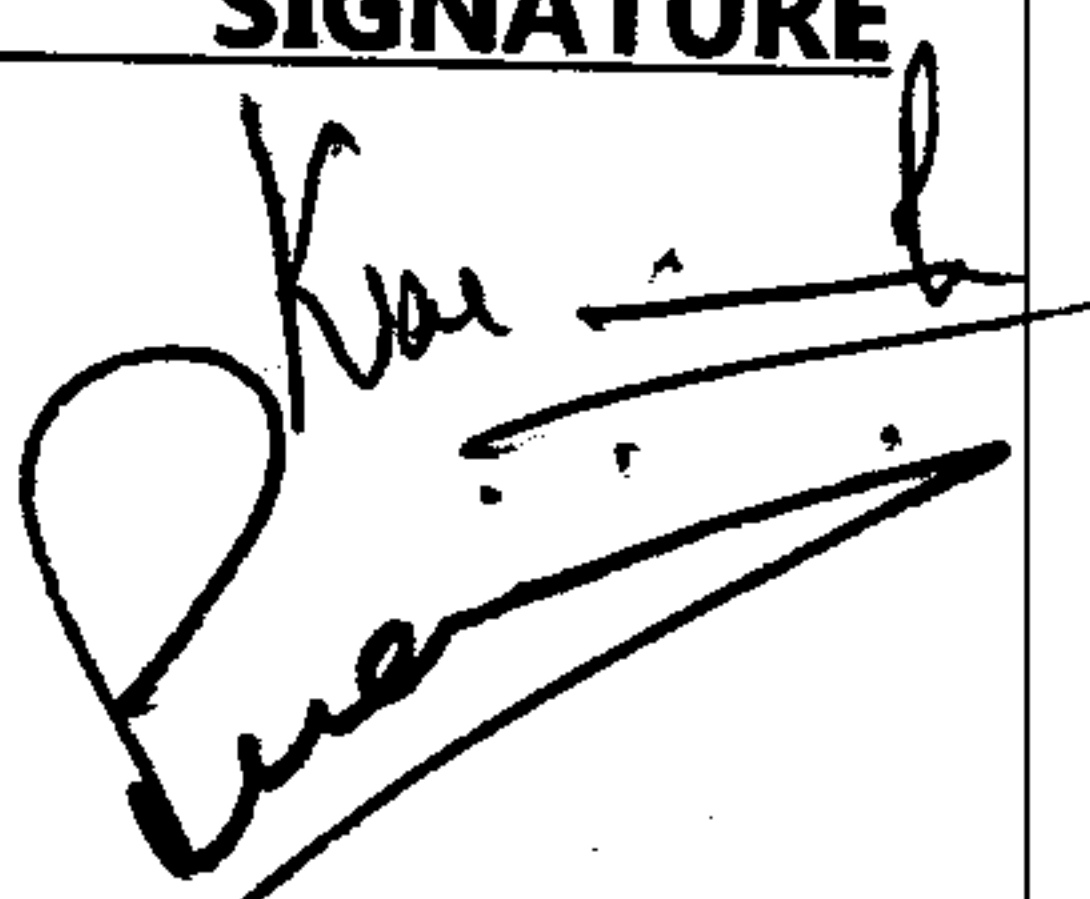

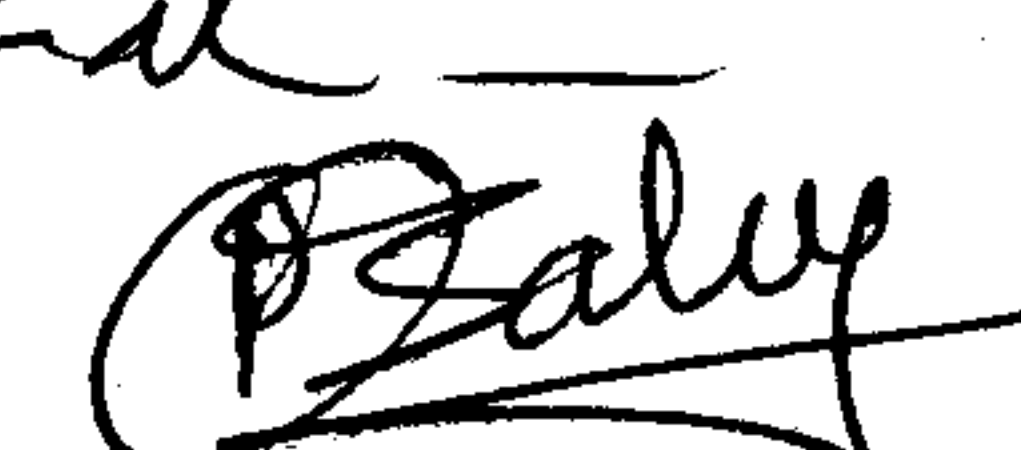
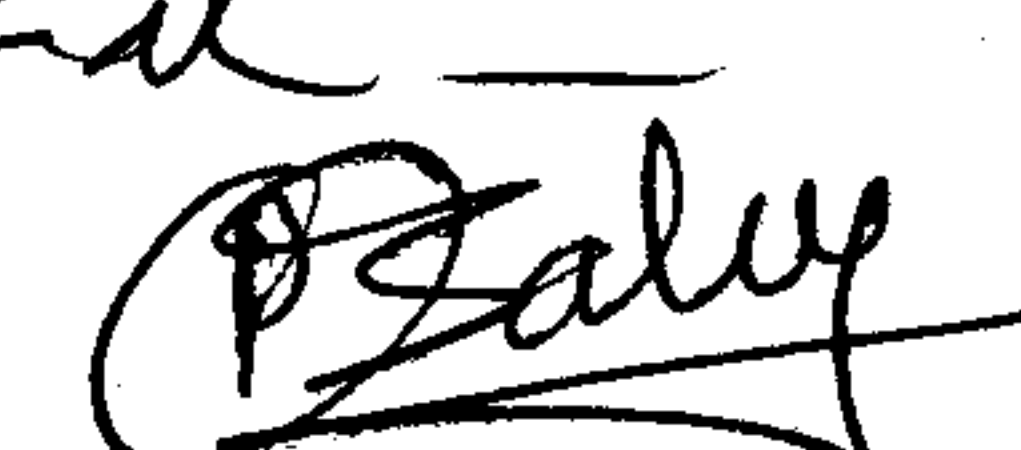
Coram:

**Present: Hon'ble Ms. MANORAMA KUMARI
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017**

Name of the Company: Alliance Industries Ltd.
V/s.
Peoples General Hospital Pvt. Ltd.

Section of the Companies Act: Section 397-398, 58-59, 235(2), 237(b) of the
Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Kunal & Vaishnav	Advocate	Petitioners	
2.	Hamesh E. Naidu	"	"	
3.	L. J. Golani	Adv. Respo.		
4.	Punit Sahu	Company Secretary	Respo.	

ORDER

Learned Advocate Mr. Kunal Vaishnav with Learned Advocate Mr. Hamesh Naidu present for Petitioner. Learned Advocate Mr. L J Golani present for Respondent. Learned Advocate Mr. Punit Sahu present for Respondent.

List the matter on 22.12.2017.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 15th day of December, 2017.